- II. (1) A copy each (in English and Hindi) of the following papers, under sub-Section (1) of Section 19 and sub-section (4) of Section 17 of the Coir Industry Act, 1953:—
  - (a) Sixty-third Annual Report of the Coir Board, Kochi, for the year 2017-18.
  - (b) Annual Accounts of the Coir Board, Kochi, for the year 2017-18, and the Audit Report thereon.
  - (c) Statement by Government accepting the above Report.
  - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T.10866/16/19]

## Report (2017) on the working of Protection of Civil Rights Act, 1955 and related papers

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE): Sir, I lay on the Table, a copy (in English and And Hindi) of the following papers:—

- (a) Annual Report on the working of the Protection of Civil Rights Act, 1955, for the year 2017, under sub-section (4) of Section 15A of the Protection of Civil Rights Act, 1955.
- (b) Statement giving reasons for the delay in laying the paper mentioned at (a) above. [Placed in Library. *See* No. L.T.10966/16/19]

## Report (2017-18) of National Rural Infrastructure Development Agency, New Delhi, and related papers.

ग्रामीण विकास मंत्रालय में राज्य मंत्री (श्री राम कृपाल यादव): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हं:-

- (a) Annual Report of the National Rural Infrastructure Development Agency, New Delhi, for the year 2017-18.
- (b) Review by Government on the working of the above Agency.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T.10967/16/19]